



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Jun/202223/6

DATED: 30/06/2022

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Jun/202223/6 dated 30/06/2022 of Norms Committee - I for the year 2022-23 was held on 30/06/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
2	Shri V. C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
3	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT
4	Ms Jenny Charan, Consultant	MeitY

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00193763AM22
RA File Number	082404000360 AM11
Licence No and Date	0810098214/13/04/2011
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	2 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00000878AM23
RA File Number	532404000001 AM14
Licence No and Date	5310016701/14/05/2013
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 17/80 dated 18.12.2019 as per comments of Consultant (Tech-1). Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	3 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001031AM23
RA File Number	532404000018 AM15

Licence No and Date	5310018479/17/03/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 17/80 dated 19.12.2017. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	4 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00000396AM23
RA File Number	532404000021 AM15
Licence No and Date	5310018490/10/04/2015
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	5 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00000947AM23
RA File Number	532404000009 AM17
Licence No and Date	5310019149/27/07/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 16/80 dated 14.11.2017 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	6 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00000948AM23
RA File Number	532404000012 AM17
Licence No and Date	5310019203/26/08/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 17/80 dated 19.12.2017 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	7 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000414AM17
RA File Number	039504000292 AM17
Licence No and Date	0310807493/31/08/2016
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	8 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

HQ File Number	HQRNORM REVIW00001027AM23
RA File Number	532404000018 AM17
Licence No and Date	5310019228/29/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 17/80 dated 19.12.2017 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	9 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	KUVAWALA CORE DRILL EQPT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000114AM18
RA File Number	039404000636 AM17
Licence No and Date	0310808413/17/10/2016
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001028AM23
RA File Number	532404000020 AM17
Licence No and Date	5310019234/27/10/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 17/80 dated 19.12.2017 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified	

ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).

Case No.	11 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001029AM23
RA File Number	532404000023 AM17
Licence No and Date	5310019256/02/12/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 16/80 dated 14.11.2017 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	12 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001030AM23
RA File Number	532404000024 AM17
Licence No and Date	5310019262/02/01/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 03/80 dated 09.05.2018 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the	

applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).

Case No.	13 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000723AM19
RA File Number	072404000343 AM17
Licence No and Date	0710110999/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	14 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000726AM19
RA File Number	072404000345 AM17
Licence No and Date	0710111001/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000727AM19

RA File Number	072404000346 AM17
Licence No and Date	0710111002/19/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001191AM23
RA File Number	532404000026 AM17
Licence No and Date	5310019276/02/02/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was approved in meeting No. 17/80 dated 19.12.2017 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	17 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001199AM23
RA File Number	532404000027 AM17
Licence No and Date	5310019281/28/02/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was approved in meeting No. 03/80 dated 09.05.2018 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the	

applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).

Case No.	18 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000746AM19
RA File Number	332404000007 AM17
Licence No and Date	3310030377/03/03/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001482AM23
RA File Number	052404000643 AM17
Licence No and Date	0510402041/23/03/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001198AM23

RA File Number	532404000028 AM17
Licence No and Date	5310019312/03/04/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 17/80 dated 19.12.2017 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	21 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00000919AM23
RA File Number	052404000056 AM18
Licence No and Date	0510402472/05/05/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	22 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MACAWBER BEEKAY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00000899AM23
RA File Number	052404000114 AM18
Licence No and Date	0510403047/06/06/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	23 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001197AM23
RA File Number	532404000003 AM18
Licence No and Date	5310019417/15/06/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 03/80 dated 09.05.2018 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	24 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000446AM19
RA File Number	082404000078 AM18
Licence No and Date	0810140577/29/06/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	25 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001196AM23

RA File Number	532404000006 AM18
Licence No and Date	5310019468/27/07/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 03/80 dated 09.05.2018 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	26 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001192AM23
RA File Number	532404000008 AM18
Licence No and Date	5310019514/05/10/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in meeting No. 16/80 dated 14.11.2017 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).	

Case No.	27 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001194AM23
RA File Number	532404000009 AM18
Licence No and Date	5310019524/25/10/2017
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was approved in meeting No. 04/80 dated 23.05.2018 as per comments of DPIIT. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (Tech-1) for examination & comments. However, the matter was deliberated in the meeting. After due deliberation, the Committee decided to reject the applicant's request of revision of ratified ad-hoc norms and maintained status quo on the advice of Consultant (Tech-1).

Case No.	28 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00000984AM23
RA File Number	052404000080 AM19
Licence No and Date	0510406462/15/05/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	29 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00000984AM23
RA File Number	052404000080 AM19
Licence No and Date	0510406462/15/05/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	30 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00000985AM23
RA File Number	052404000096 AM19
Licence No and Date	0510406550/22/05/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	31 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000508AM19
RA File Number	092404000171 AM19
Licence No and Date	0910066472/18/07/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	32 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000595AM19
RA File Number	092404000340 AM19
Licence No and Date	0910066870/16/11/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	33 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000599AM19
RA File Number	072404000176 AM19
Licence No and Date	0710114150/19/11/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	34 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001483AM23
RA File Number	052404000488 AM19
Licence No and Date	0510408730/30/11/2018

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No.: P-47011/17/2019-TSW dated 18.10.2021 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
90229090	Collector Housing (Collector Housing, Drawing no. 5507295) (Net weight = 198.72Kgs)	207 Number	72222099	304L Var Stainless Steel Round BarDia 138mm	2481.42Kgs @ 12.487Kgs/Kg content in the export item after taking 10% recovery from the scrap

Note:

1. Net weight of export item may be specified as 198.72Kgs.

2. Words “Dia 138mm” may be suffixed with the description of import item.

RA concerned may take suitable consequential action accordingly.

Case No.	35 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	KUVAWALA CORE DRILL EQPT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000605AM19
RA File Number	039404000761 AM19
Licence No and Date	0310825380/04/12/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	36 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001039AM23
RA File Number	318304000139 AM19
Licence No and Date	3110067252/12/12/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	37 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

HQ File Number	018005000636AM19
RA File Number	072404000240 AM19
Licence No and Date	0710114398/11/01/2019
Norms Committee Decision:	
Case deferred for comments of TE. The TE has requested to send hard copy of the application to examine the case.	

Case No.	38 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	KUVAWALA CORE DRILL EQPT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000639AM19
RA File Number	039404000864 AM19
Licence No and Date	0310826376/15/01/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	39 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	NNF TECHNOLOGIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000665AM19
RA File Number	072404000268 AM19
Licence No and Date	0710114561/15/02/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	40 / NC/1/MEET/Jun/202223/6
----------	-----------------------------

Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000668AM19
RA File Number	652404000005 AM19
Licence No and Date	6510000024/18/02/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	41 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HEURTEY PETROCHEM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000051AM20
RA File Number	342404000059 AM20
Licence No and Date	3410045150/17/05/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	42 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001462AM23
RA File Number	042404000079 AM20
Licence No and Date	0410165942/07/08/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	43 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000144AM20
RA File Number	342404000152 AM20
Licence No and Date	3410045365/09/08/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	44 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000158AM20
RA File Number	332404000017 AM20
Licence No and Date	3310030578/27/08/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	45 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00276106AM22
RA File Number	039404000480 AM20
Licence No and Date	0310831805/25/09/2019
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	46 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000189AM20
RA File Number	039504000681 AM20
Licence No and Date	0310832116/10/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	47 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000190AM20
RA File Number	039504000655 AM20
Licence No and Date	0310832159/11/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	48 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000200AM20
RA File Number	052404000403 AM20

Licence No and Date	0510412197/21/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	49 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000208AM20
RA File Number	072404000156 AM20
Licence No and Date	0710115619/29/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	50 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000263AM20
RA File Number	039504000907 AM20
Licence No and Date	0310833550/19/12/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	51 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

and Date	
HQ File Number	018005000282AM20
RA File Number	052304000378 AM20
Licence No and Date	0510413181/02/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 28.04.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send a reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	52 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000283AM20
RA File Number	318304000132 AM20
Licence No and Date	3110067650/07/01/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	53 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000333AM20
RA File Number	052304000429 AM20
Licence No and Date	0510413567/10/02/2020
Norms Committee Decision: Case deferred for comments of TE. The TE has requested to send physical file with copy of the application and total correspondence to examine the case.	

Case No.	54 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001463AM23
RA File Number	042404000195 AM20
Licence No and Date	0410166600/09/03/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	55 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HUMANETICS INNOVATIVE SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000425AM21
RA File Number	072404000001 AM21
Licence No and Date	0710116407/30/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	56 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HEURTEY PETROCHEM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000460AM21
RA File Number	342404000042 AM21
Licence No and Date	3410046093/26/05/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	57 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000466AM21
RA File Number	039504000085 AM21
Licence No and Date	0310836383/26/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	58 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000470AM21
RA File Number	342404000049 AM21
Licence No and Date	3410046107/29/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (Tech-1) given via email dated 30.06.2022 as under: 1. The net weight per blade is 13503Kg+/-3%. 2. The quantity of import items at Sl. No. 14, 24, 32, 33, 43, 47 to 52, 54, 55, 68, 69, 74 & 78 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 36, 37, 56, 57, 64, 66, 70, 77, 79 & 104 to 107 may be allowed as applied for and value altogether restricted to 2.36% of FoB value. 4. The quantity of rest of import items may be allowed as applied for. RA concerned may take further necessary action as per the decision of NC.	

Case No.	59 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PRECISION EQUIPMENTS (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000476AM21
RA File Number	042404000036 AM21
Licence No and Date	0410166809/10/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	60 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000478AM21
RA File Number	102404000018 AM21
Licence No and Date	1010060538/11/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	61 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000480AM21
RA File Number	052304000047 AM21
Licence No and Date	0510414386/12/06/2020
Norms Committee Decision:	

Case deferred for comments of TE. The TE has requested to send physical file with copy of the application and total correspondence to examine the case.

Case No.	62 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000487AM21
RA File Number	052304000055 AM21
Licence No and Date	0510414402/15/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	63 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000492AM21
RA File Number	039504000161 AM21
Licence No and Date	0310836794/22/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	64 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ONASSIS AUTO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00000894AM23

RA File Number	052404000152 AM21
Licence No and Date	0510414546/03/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	65 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000507AM21
RA File Number	039504000220 AM21
Licence No and Date	0310837100/09/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/1/MEET/Jun/202223/6						
Case Status	Case Approved						
Party Name	ISGEC HEAVY ENGINEERING LIMITED						
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022						
HQ File Number	018005000539AM21						
RA File Number	052304000096 AM21						
Licence No and Date	0510414734/27/07/2020						
Norms Committee Decision:							
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-3) given vide email dated 29.06.2022 as under:							
Sl. No.	ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	84029020	Super Heater Assembly (Parts of	1 Set	1	73045910	HFS Tubes Conforming To Spec. SA209 Gr.	Net + 1.47 % wastage

		Water Tube Boiler)				T1a In Size 51.0 MM OD X 5.08 MM THK (18,375.390 MTR)	
		(Weight = 281782 Kgs)		2		HFS Tubes Conforming To Spec. SA-209 GR. T1a In Size 51.0 mm od x 6.10 mm thk (9562.950 mtr)	Net + 1.57 % wastage
					73045910		
				3		HFS Tubes Conforming To Spec. SA209 Gr. T1a In Size 76.0 mm od x 8.8 mm thk (484.200 mtr)	Net + 1.00 % wastage
2	84029020	Waste Heat Boiler ECO1A/B (Part of Water Tube Boiler)	1 set		73045910		
		(Weight = 64185 Kgs)		4		HFS Tubes Conforming To Spec. SA209 Gr. T1a In Size 51.0 mm od x 7.11 mm thk (7,037.040 mtr)	Net + 1.33 % wastage
					73045910		
				5		Hot Rolled Pressure Vessel Quality Alloy Steel Plate Conf. To Spec. 16Mo3	Net + 5 % wastage
					72254012		
Note: Grade & thickness of imported items will be same as used in export product.							
RA concerned may take suitable consequential action accordingly.							

Case No.	67 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

and Date	
HQ File Number	018005000543AM21
RA File Number	052304000107 AM21
Licence No and Date	0510414771/30/07/2020
Norms Committee Decision:	
Case deferred for comments of TE. The TE has requested to send physical file with copy of the application and total correspondence to examine the case.	

Case No.	68 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000562AM21
RA File Number	342404000128 AM21
Licence No and Date	3410046299/19/08/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (Tech-1) given via email dated 30.06.2022 as under:	
1. The net weight per blade is 8550Kg+/-3%. 2. The quantity of import items at Sl. No. 16, 17, 29, 30, 35, 62, 67 & 68 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 49, 60&61 may be allowed as applied for and value altogether restricted to 2.22% of FoB value. 4. The quantity of rest of import items may be allowed as applied for.	
RA concerned may take further necessary action as per the decision of NC.	

Case No.	69 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000659AM21
RA File Number	052304000214 AM21
Licence No and	0510415447/08/10/2020

Date	
Norms Committee Decision: Case deferred for comments of TE. The TE has requested to send physical file with copy of the application and total correspondence to examine the case.	

Case No.	70 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000666AM21
RA File Number	039504000437 AM21
Licence No and Date	0310838883/14/10/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	71 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000669AM21
RA File Number	052304000235 AM21
Licence No and Date	0510415521/16/10/2020
Norms Committee Decision: Case deferred for comments of TE. The TE has requested to send physical file with copy of the application and total correspondence to examine the case.	

Case No.	72 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000679AM21
RA File Number	072404000195 AM21
Licence No and Date	0710117162/21/10/2020
Norms Committee Decision: Case deferred for comments of TE. The TE has requested to send physical file with copy of the application and total correspondence to examine the case.	

Case No.	73 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000682AM21
RA File Number	039504000405 AM21
Licence No and Date	0310839123/26/10/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM REVIW00001268AM23
RA File Number	039504000459 AM21
Licence No and Date	0310839248/02/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was rejected in meeting dated 31.03.2022 due to non-submission of reply of deficiency letter. Now, the applicant has applied for reviewing the case with a request to fix the ad-hoc norms. Therefore, the Committee decided to refer the case to concerned TE for examination & comments.	

Case No.	75 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000695AM21
RA File Number	039404000555 AM21
Licence No and Date	0310839311/04/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	76 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000704AM21
RA File Number	052304000269 AM21
Licence No and Date	0510415802/09/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. The TE has requested to send physical file with copy of the application and total correspondence to examine the case.	

Case No.	77 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000718AM21
RA File Number	092404000457 AM21
Licence No and Date	0910069485/13/11/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	78 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000719AM21
RA File Number	092404000459 AM21
Licence No and Date	0910069486/13/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	79 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000724AM21
RA File Number	052304000294 AM21
Licence No and Date	0510415975/24/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. The TE has requested to send physical file with copy of the application and total correspondence to examine the case.	

Case No.	80 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

HQ File Number	018005000725AM21
RA File Number	052304000295 AM21
Licence No and Date	0510415977/24/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. The TE has requested to send physical file with copy of the application and total correspondence to examine the case.	

Case No.	81 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	018005000726AM21
RA File Number	052404000442 AM21
Licence No and Date	0510415984/25/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	82 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00231996AM22
RA File Number	039504000549 AM21
Licence No and Date	0310839762/26/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Jun/202223/6
----------	-----------------------------

Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00040547AM21
RA File Number	03AA04012872 AM21
Licence No and Date	0311000212/17/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	84 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00044257AM21
RA File Number	05AA04019176 AM21
Licence No and Date	0511000326/22/12/2020
Norms Committee Decision:	
Case deferred for comments of TE. The TE has requested to send physical file with copy of the application and total correspondence to examine the case.	

Case No.	85 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	CORNING TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00044619AM21
RA File Number	05AA04019212 AM21
Licence No and Date	0511000273/22/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has informed vide email dated 30.11.2021 that they have surrendered the license to CLA, New Delhi. Therefore, the Committee	

decided to ask the applicant to submit the surrender letter to this office.

Case is deferred.

Case No.	86 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00045015AM21
RA File Number	03AA04013906 AM21
Licence No and Date	0311000314/22/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	87 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00045915AM21
RA File Number	04AA04004698 AM21
Licence No and Date	0411000077/23/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	88 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

HQ File Number	HQRNORM APPLY 00046833AM21
RA File Number	07AA04006120 AM21
Licence No and Date	0711000137/24/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	89 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00048671AM21
RA File Number	05AA04020490 AM21
Licence No and Date	0511000438/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00048813AM21
RA File Number	08AA04005414 AM21
Licence No and Date	0811000188/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00052251AM21
RA File Number	03AA04014575 AM21
Licence No and Date	0311000466/01/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00052316AM21
RA File Number	03AA04015637 AM21
Licence No and Date	0311000590/01/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00057007AM21
RA File Number	09AA04003679 AM21
Licence No and Date	0911000147/07/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00057016AM21
RA File Number	09AA04003681 AM21
Licence No and Date	0911000148/07/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00057174AM21
RA File Number	09AA04003653 AM21
Licence No and Date	0911000152/07/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of import item shall be 878.92 Kgs, which should be reflected in the Shipping Bills and Invoices.)	511 Number	72221999	Stainless Steel Bars (Grade 10705 SIZE: 50 MM X76 MM, 58 MM X84 MM, 66 MMX94 MM)	3459.47 Kgs with 293.61% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade 10705 SIZE:

50 MM X76 MM, 58 MM X84 MM, 66 MMX94 MM)”.

2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	96 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00058101AM21
RA File Number	09AA04003624 AM21
Licence No and Date	0911000164/08/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of import item shall be 1258.20 Kgs, which should be reflected in the Shipping Bills and Invoices.)	54 Number	72221999	Stainless Steel Bars (Grade: X12 CRNIM0V- Size 140 mm x140 mm)	4370.76 Kgs with 247.38% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade: X12 CRNIM0V- Size 140 MM X140 MM)”.

2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	97 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00058106AM21
RA File Number	09AA04003630 AM21
Licence No and Date	0911000163/08/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of import item shall be 376.80 Kgs, which should be reflected in the Shipping Bills and Invoices.)	628 number	72221999	Stainless Steel Bars (Grade 10705BA Size: 59 MM X177 MM, 42 MMX167MM, 40 MMX154 MM, 30 MMX239 MM, 29 MM X115 MM, 59 MMX177 MM, 42 MMX281MM, 36 MMX283 MM, 32 MM X265 MM)	3573.32 Kgs with 849.21% wastage on the net weight of the export item

Note:

- 1. The description of import item may be amended as “Stainless Steel Bars (Grade 10705BA Size: 59 MM X177 MM, 42 MMX167MM, 40 MMX154 MM, 30 MMX239 MM, 29 MM X115 MM, 59 MMX177 MM, 42 MMX281MM, 36 MMX283 MM, 32 MM X265 MM)”.**
- 2. The grade of imported steel should be matched with grade of export product.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	98 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00058126AM21
RA File Number	09AA04003598 AM21

Licence No and Date	0911000159/08/01/2021				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of import item shall be 637.20 Kgs, which should be reflected in the Shipping Bills and Invoices.)	1062 Number	72221999	Stainless Steel Bars (Grade 10705 Size: 56 MM X104 MM, 48 MM X116 MM, 46 MM X99 MM, 39 MM X87MM, 48 MM X72 MM)	3989.98 Kgs with 526.17% wastage on the net weight of the export item
Note:					
1. The description of import item may be amended as “Stainless Steel Bars (Grade 10705 Size: 56 MM X104 MM, 48 MM X116 MM, 46 MM X99 MM, 39 MM X87MM, 48 MM X72 MM)”.					
2. The grade of imported steel should be matched with grade of export product.					
RA concerned may take further necessary action as per the decision of NC.					

Case No.	99 / NC/1/MEET/Jun/202223/6				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022				
HQ File Number	HQRNORM APPLY 00058199AM21				
RA File Number	09AA04003638 AM21				
Licence No and Date	0911000160/08/01/2021				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS	Export Item	Export Quantity	ITCHS	Import Item	Recommended Quantity

Code			Code		
84069000	Turbine Blades (Net content of import item shall be 834.70 Kgs, which should be reflected in the Shipping Bills and Invoices.)	491 Number	72221999	Stainless Steel Bars (Grade 10705 Size: 42 mm x281mm, 36 mm x 283 mm, 32mm x 257mm, 59 mm x177 mm, 42 mm x 167 mm, 40 mm x154 mm, 86 mm x146 mm)	4173.50 Kgs with 400.00% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade 10705 Size: 42 MM X281MM, 36 MM X 283 MM, 32MM X 257MM, 59 MM X177 MM, 42 MM X 167 MM, 40 MM X154 MM, 86 MM X146 MM) ”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	100 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00058405AM21
RA File Number	09AA04003593 AM21
Licence No and Date	0911000162/08/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of	384 Number	72221999	Stainless Steel Bars (Grade 10705 Size: 86	5280.00 Kgs with 432.86% wastage

	import item shall be 794.88 Kgs, which should be reflected in the Shipping Bills and Invoices.)			mm x146 mm, 65 mm x156 mm,73 mm x118 mm, 58 mm x130 mm)	on the net weight of the export item
--	---	--	--	--	--------------------------------------

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade 10705 Size: 86 MM X146 MM, 65 MM X156 MM,73 MM X118 MM, 58 MM X130 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	101 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00059768AM21
RA File Number	09AA04003684 AM21
Licence No and Date	0911000168/11/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00060350AM21
RA File Number	09AA04003649 AM21
Licence No and Date	0911000172/12/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	103 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00067296AM21
RA File Number	09AA04003680 AM21
Licence No and Date	0911000149/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	104 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00067291AM21
RA File Number	09AA04003682 AM21
Licence No and Date	0911000224/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00068333AM21
RA File Number	05AA04024171 AM21

Licence No and Date	0511000930/22/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00071460AM21
RA File Number	34AA04001988 AM21
Licence No and Date	3411000107/28/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00071831AM21
RA File Number	34AA04002232 AM21
Licence No and Date	3411000144/28/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (Tech-1) given via email dated 30.06.2022 as under: 1. The net weight per blade is 24492Kg+/-3%. 2. The quantity of import items at Sl. No. 9, 33, 74 to 79, 83 & 96 to 99 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 30, 34 & 84 to 86 may be allowed as applied for and value altogether restricted to 2.17% of FoB value. 4. The quantity of rest of import items may be allowed as applied for. RA concerned may take further necessary action as per the decision of NC.	

Case No.	108 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00072661AM21
RA File Number	09AA04004105 AM21
Licence No and Date	0911000257/29/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	109 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00072997AM21
RA File Number	34AA04002230 AM21
Licence No and Date	3411000149/29/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (Tech-1) given via email dated 30.06.2022 as under: 1. The net weight per blade is 21164 Kg+/-3%. 2. The quantity of import items at Sl. No. 28, 67 to 69, 71, 85 & 99 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 25, 29, 58 & 73 may be allowed as applied for and value altogether restricted to 1.31% of FoB value. 4. The quantity of rest of import items may be allowed as applied for. RA concerned may take further necessary action as per the decision of NC.	

Case No.	110 / NC/1/MEET/Jun/202223/6
----------	------------------------------

Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00073043AM21
RA File Number	34AA04002231 AM21
Licence No and Date	3411000145/29/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (Tech-1) given via email dated 30.06.2022 as under: 1. The net weight per blade is 13503 Kg+/-3%. - The quantity of import items at Sl. No. 9, 67, 70, 71, 74 & 85 to 88 may be allowed as per GN-4. - The quantity of import items at Sl. No. 27, 72, 75 & 76 may be allowed as applied for and value altogether restricted to 1.86% of FoB value. - The quantity of rest of import items may be allowed as applied for. RA concerned may take further necessary action as per the decision of NC.	

Case No.	111 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00080205AM21
RA File Number	34AA04002464 AM21
Licence No and Date	3411000207/09/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	112 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00079970AM21
RA File Number	09AA04004458 AM21

Licence No and Date	0911000319/09/02/2021				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blade (Net content of import item shall be 2521.75 Kgs, which should be reflected in the Shipping Bills and Invoices.)	385 Number	72221999	Stainless Steel Bars (Grade: 450 Size: 100 MM DIA)	5287.20 Kgs with 109.67% wastage on the net weight of the export item

Note:

- The description of import item may be amended as “Stainless Steel Bars (Grade: 450 Size: 100 mm Dia)”.**
- The grade of imported steel should be matched with grade of export product.**

RA concerned may take suitable consequential action accordingly.

Case No.	113 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00082443AM21
RA File Number	05AA04029272 AM21
Licence No and Date	0511001201/12/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	114 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00098145AM21
RA File Number	05AA04036042 AM21
Licence No and Date	0511001561/05/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00101601AM21
RA File Number	04AA04007262 AM21
Licence No and Date	0411000416/11/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0410166653 dated 02.04.2020 in meeting No. 02/80 dated 16.06.2021 as per comments of Consultant (Tech-3) given vide email dated 30.06.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
87087000	Forged And Machined Aluminium Wheel (Weight = 26.50Kg/each)	80100 Number	76012020	Aluminium Billets 6061 69242	3694MT with 74 % wastage

Note: Grade of imported material will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	116 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00027823AM22
RA File Number	03AA04033556 AM21
Licence No and Date	0311003351/27/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	117 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00027698AM22
RA File Number	04AA04008100 AM21
Licence No and Date	0411000516/27/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 followed by a reminder on 08.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	118 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00042269AM22
RA File Number	05AA04014585 AM22
Licence No and Date	0511002639/17/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 followed by a reminder on 08.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	119 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00044923AM22
RA File Number	03AA04013342 AM22
Licence No and Date	0311003877/18/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 followed by a reminder on 08.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	120 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00111189AM22

RA File Number	31AA04006976 AM22
Licence No and Date	3111000394/10/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	121 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001200AM23
RA File Number	NA
Licence No and Date	0511004067/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	122 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00177292AM22
RA File Number	07AA04024241 AM22
Licence No and Date	0711001856/06/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SPARECO INDIA

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00180962AM22
RA File Number	05AA04075480 AM22
Licence No and Date	0511004620/09/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00181384AM22
RA File Number	08AA04025906 AM22
Licence No and Date	0811002549/10/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00182700AM22
RA File Number	03AA04082296 AM22
Licence No and Date	0311006892/13/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00184150AM22
RA File Number	07AA04027685 AM22
Licence No and Date	0711001904/15/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	127 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	FREEDOM OPHTHALMIC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00184237AM22
RA File Number	04AA04025998 AM22
Licence No and Date	0411001451/15/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	128 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DIEHL METAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00185284AM22
RA File Number	31AA04027077 AM22
Licence No and Date	3111000574/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	129 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DAETWYLER SWISSTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00185296AM22
RA File Number	31AA04007952 AM21
Licence No and Date	3111000524/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	130 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00185632AM22
RA File Number	05AA04079847 AM22
Licence No and Date	0511004784/16/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	131 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BOSON MOTORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00187412AM22
RA File Number	26AA04003764 AM22
Licence No and Date	2611000237/18/09/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	132 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00189409AM22
RA File Number	09AA04014504 AM22
Licence No and Date	0911001579/21/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	133 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00189616AM22
RA File Number	09AA04014458 AM22
Licence No and Date	0911001580/21/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00189401AM22
RA File Number	09AA04014451 AM22

Licence No and Date	0911001578/21/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00195061AM22
RA File Number	09AA04014462 AM22
Licence No and Date	0911001628/27/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	136 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00195105AM22
RA File Number	05AA04085074 AM22
Licence No and Date	0511004962/27/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00196563AM22
RA File Number	52AA04016381 AM22
Licence No and Date	5211001377/28/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	138 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00196746AM22
RA File Number	03AA04080207 AM22
Licence No and Date	0311007325/28/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 24.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.	
Case is deferred.	

Case No.	139 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00202227AM22
RA File Number	05AA04087053 AM22
Licence No and Date	0511005181/04/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00206118AM22
RA File Number	05AA04088451 AM22
Licence No and Date	0511005289/07/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	141 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00207003AM22
RA File Number	05AA04088615 AM22
Licence No and Date	0511005308/08/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ROTHERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00207035AM22
RA File Number	31AA04027760 AM22
Licence No and Date	3111000609/08/10/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	143 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00211839AM22
RA File Number	05AA04090770 AM22
Licence No and Date	0511005409/13/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00212738AM22
RA File Number	05AA04071693 AM22
Licence No and Date	0511005449/14/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00221925AM22
RA File Number	05AA04093087 AM22

Licence No and Date	0511005562/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	146 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00222084AM22
RA File Number	09AA04016217 AM22
Licence No and Date	0911001755/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00222096AM22
RA File Number	09AA04015948 AM22
Licence No and Date	0911001756/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00222121AM22
RA File Number	09AA04015955 AM22
Licence No and Date	0911001757/22/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00224744AM22
RA File Number	09AA04015946 AM22
Licence No and Date	0911001759/25/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	G. R. ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00224810AM22
RA File Number	03AA040112417 AM22
Licence No and Date	0311007892/25/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	151 / NC/1/MEET/Jun/202223/6
----------	------------------------------

Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00225116AM22
RA File Number	09AA04015941 AM22
Licence No and Date	0911001765/25/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00230489AM22
RA File Number	34AA04008849 AM22
Licence No and Date	3411001350/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00230768AM22
RA File Number	09AA04016213 AM22
Licence No and Date	0911001797/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00231513AM22
RA File Number	24AA04011898 AM22
Licence No and Date	2411001043/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00239932AM22
RA File Number	03AA040113488 AM22
Licence No and Date	0311008205/02/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00240920AM22
RA File Number	03AA040106962 AM22
Licence No and Date	0311008241/03/11/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to MeitY for examination & comments. MeitY has informed that the case does not pertain to it. Therefore, the Committee decided to refer the case to concerned TE for examination & comments.

Case is deferred.

Case No.	157 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00241248AM22
RA File Number	07AA04038536 AM22
Licence No and Date	0711002290/03/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00244584AM22
RA File Number	09AA04016218 AM22
Licence No and Date	0911001822/08/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00244702AM22
RA File Number	05AA04095451 AM22
Licence No and Date	0511005980/08/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00244727AM22
RA File Number	03AA040113676 AM22
Licence No and Date	0311008342/08/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00244825AM22
RA File Number	09AA04016954 AM22
Licence No and Date	0911001824/08/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00257437AM22
RA File Number	09AA04017707 AM22
Licence No and Date	0911001880/18/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/1/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00261393AM22
RA File Number	56AA04006693 AM22
Licence No and Date	5611000608/22/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 04.05.2022 and subsequent reminders dated 19.05.2022 & 03.06.2022 for providing certain information on DGFT Portal. However, no reply has been received. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	164 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00260861AM22
RA File Number	09AA04017797 AM22
Licence No and Date	0911001885/22/11/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	165 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00262145AM22
RA File Number	03AA040116630 AM22
Licence No and Date	0311008753/23/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00262618AM22
RA File Number	05AA040103905 AM22
Licence No and Date	0511006389/23/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00265298AM22

RA File Number	03AA040123095 AM22
Licence No and Date	0311008856/25/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00265948AM22
RA File Number	05AA040102749 AM22
Licence No and Date	0511006453/26/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00268278AM22
RA File Number	07AA04039862 AM22
Licence No and Date	0711002481/28/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00269128AM22
RA File Number	09AA04017908 AM22
Licence No and Date	0911001959/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AIM NONWOVENS AND INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00269350AM22
RA File Number	31AA04030034 AM22
Licence No and Date	3111000735/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00269423AM22
RA File Number	04AA04036366 AM22
Licence No and Date	0411001915/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00268941AM22
RA File Number	09AA04017911 AM22
Licence No and Date	0911001957/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00268943AM22
RA File Number	09AA04017909 AM22
Licence No and Date	0911001958/29/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00280333AM22
RA File Number	56AA04009568 AM22
Licence No and Date	5611000656/09/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 followed by a reminder on 08.06.2022 was issued to the applicant for providing certain information.	

However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **send final reminder letter** to the applicant for furnishing the requisite information within 15days.

Case is deferred.

Case No.	176 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00287934AM22
RA File Number	07AX04000015 AM22
Licence No and Date	0711002659/16/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 followed by a reminder on 08.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	177 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HYDAC (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00356122AM22
RA File Number	32AX04000133 AM22
Licence No and Date	3211002520/15/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	178 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00357011AM22
RA File Number	07AX04000340 AM22
Licence No and Date	0711003230/16/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Complete set of drawings of HRT-01, HRT-02, HRT-03, and HRT 04 of Bridge, Rake Arm, scrapers, and bridge assembly for diameter 64-meter thickener, which indicates dimensions, the weight of imported items used as raw material, and also the weight of finished items to be exported in assembly. 2. Process of manufacturing of assembly in detail and wastage of imported items at each stage of operation. 3. Indicate, if any indigenous inputs are being used in the assembly Case is deferred.	

Case No.	179 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00357037AM22
RA File Number	31AX04000066 AM22
Licence No and Date	3111001090/16/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	180 / NC/1/MEET/Jun/202223/6
----------	------------------------------

Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00358203AM22
RA File Number	03AX04000852 AM22
Licence No and Date	0311011490/17/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00358586AM22
RA File Number	05AX04000549 AM22
Licence No and Date	0511009367/17/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00370748AM22
RA File Number	34AX04000316 AM22
Licence No and Date	3411001877/28/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000084AM23
RA File Number	07AA04031362 AM22
Licence No and Date	0711003631/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000175AM23
RA File Number	08AX04000770 AM22
Licence No and Date	0811004620/11/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000192AM23
RA File Number	05AX04001523 AM22
Licence No and Date	0511011787/12/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	186 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000193AM23
RA File Number	08AX04000789 AM22
Licence No and Date	0811004632/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	187 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000194AM23
RA File Number	05AX04000090 AM23
Licence No and Date	0511011788/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	188 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000195AM23
RA File Number	05AX04000091 AM23

Licence No and Date	0511011789/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	189 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000230AM23
RA File Number	31AX04000009 AM23
Licence No and Date	3111001255/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000255AM23
RA File Number	09AX04000006 AM23
Licence No and Date	0911002858/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	191 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00000271AM23
RA File Number	08AX04000787 AM22
Licence No and Date	0811004719/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	192 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000288AM23
RA File Number	08AX04000827 AM22
Licence No and Date	0811004728/18/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	193 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000320AM23
RA File Number	05AA04086752 AM22
Licence No and Date	0511011947/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/1/MEET/Jun/202223/6
----------	------------------------------

Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000321AM23
RA File Number	05AX04000657 AM22
Licence No and Date	0511011949/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	195 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000346AM23
RA File Number	05AX04000138 AM23
Licence No and Date	0511011987/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000350AM23
RA File Number	03AX04000285 AM23
Licence No and Date	0311014027/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/1/MEET/Jun/202223/6																
Case Status	Case Approved																
Party Name	ZTT INDIA PRIVATE LIMITED																
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022																
HQ File Number	HQRNORM APPLY 00000367AM23																
RA File Number	04AX04000052 AM23																
Licence No and Date	0411003158/21/04/2022																
Norms Committee Decision:																	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under:																	
<table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>90011000</td><td>Optical Fiber Cable</td><td>2839 Kilometers</td><td>70022090</td><td>HDPE Black HE 6062</td><td>49019.42 Kgs with 2% wastage</td></tr></table>						ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	90011000	Optical Fiber Cable	2839 Kilometers	70022090	HDPE Black HE 6062	49019.42 Kgs with 2% wastage
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity												
90011000	Optical Fiber Cable	2839 Kilometers	70022090	HDPE Black HE 6062	49019.42 Kgs with 2% wastage												
RA concerned may take suitable consequential action accordingly.																	

Case No.	198 / NC/1/MEET/Jun/202223/6				
Case Status	Case Approved				
Party Name	ZTT INDIA PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022				
HQ File Number	HQRNORM APPLY 00000383AM23				
RA File Number	04AX04000062 AM23				
Licence No and Date	0411003172/22/04/2022				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
90011000	Optical Fiber Cable	107084	90011000	Optical Fiber	As applied

	G652D			-G652D	
--	-------	--	--	--------	--

RA concerned may take suitable consequential action accordingly.

Case No.	199 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000409AM23
RA File Number	08AX04000144 AM23
Licence No and Date	0811004778/25/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000440AM23
RA File Number	03AX04000223 AM23
Licence No and Date	0311014199/27/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

HQ File Number	HQRNORM APPLY 00000441AM23
RA File Number	04AX04000375 AM22
Licence No and Date	0411003194/27/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAMPOW FABRICATORS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000470AM23
RA File Number	31AX04000001 AM23
Licence No and Date	3111001314/28/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000832AM23
RA File Number	34AX04000145 AM23
Licence No and Date	3411002270/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000887AM23
RA File Number	07AX04000161 AM23
Licence No and Date	0711004029/19/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	P P ROLLING MILLS MFGING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000868AM23
RA File Number	05AX04000377 AM23
Licence No and Date	0511012636/19/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	206 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000881AM23
RA File Number	09AX04000104 AM23
Licence No and Date	0911003028/19/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	207 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000888AM23
RA File Number	03AX04000732 AM23
Licence No and Date	0311014867/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	208 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SREE RAM TUBEWELL
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000902AM23
RA File Number	32AX04000075 AM23
Licence No and Date	3211003073/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000921AM23
RA File Number	07AX04000164 AM23
Licence No and Date	0711004049/23/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	210 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000933AM23
RA File Number	34AX04000157 AM23
Licence No and Date	3411002286/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000934AM23
RA File Number	34AX04000158 AM23
Licence No and Date	3411002287/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000936AM23
RA File Number	34AX04000156 AM23

Licence No and Date	3411002288/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	EMBROSS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000942AM23
RA File Number	31AX04000046 AM23
Licence No and Date	3111001380/23/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	214 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MASCOT DYNAMICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00000946AM23
RA File Number	03AX04000688 AM23
Licence No and Date	0311014977/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00000989AM23
RA File Number	09AX04000092 AM23
Licence No and Date	0911003049/25/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	216 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001001AM23
RA File Number	31AX04000052 AM23
Licence No and Date	3111001392/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	217 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001003AM23
RA File Number	03AX04000778 AM23
Licence No and Date	0311015018/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/Jun/202223/6
----------	------------------------------

Case Status	Case Deferred
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001005AM23
RA File Number	03AX04000783 AM23
Licence No and Date	0311015026/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HTL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001008AM23
RA File Number	04AX04000157 AM23
Licence No and Date	0411003380/26/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Details of export product in terms of design, calculations and brief note about product. 2. Quantity of import items required for manufacturing one unit of export product for each export item. (Data may be in excel sheet format) 3. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet format) 4. Wastage claimed in the manufacturing process. (Data may be in excel sheet format) 5. Justification of wastage. Case is deferred.	

Case No.	220 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	TOYOTA KIRLOSKAR AUTO PARTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001019AM23
RA File Number	07AX04000226 AM23
Licence No and Date	0711004111/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001026AM23
RA File Number	31AX04000053 AM23
Licence No and Date	3111001398/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001058AM23
RA File Number	07AX04000265 AM23
Licence No and Date	0711004123/30/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SMT CARDIOVASCULAR PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001073AM23
RA File Number	52AX04000046 AM23
Licence No and Date	5211002552/30/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001079AM23
RA File Number	34AX04000198 AM23
Licence No and Date	3411002316/30/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (Tech-1) given via email dated 30.06.2022 as under: 1. The net weight per blade is 24235 Kg+/-3%. 2. The quantity of import items at Sl. No. 7 to 22, 25 to 31, 34 to 42, 47 to 49, 71 to 74, 89, 91 to 95, 123, 124, 148 & 161 to 164 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 43, 44, 59, 60, 67 to 69, 75, 76, 90, 100, 121, 166, 171, 178 & 183 to 186 may be allowed as applied for and value altogether restricted to 2.37% of FoB value. 4. The quantity of rest of import items may be allowed as applied for. RA concerned may take further necessary action as per the decision of NC.	

Case No.	225 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001085AM23
RA File Number	07AX04000207 AM23
Licence No and Date	0711004134/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/1/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001097AM23
RA File Number	34AX04000199 AM23
Licence No and Date	3411002317/31/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (Tech-1) given via email dated 30.06.2022 as under: 1. The net weight per blade is 24492 Kg+/-3%. 2. The quantity of import items at Sl. No. 3, 7 to 10, 12, 13, 19 to 21, 44, 90, 91 & 93 to 95 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 4, 5, 28 to 32, 45 & 47 to 50 may be allowed as applied for and value altogether restricted to 2.78% of FoB value. 4. The quantity of rest of import items may be allowed as applied for. RA concerned may take further necessary action as per the decision of NC.	

Case No.	227 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001112AM23

RA File Number	08AX04000331 AM23
Licence No and Date	0811005090/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	228 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VELIENT PEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001132AM23
RA File Number	52AX04000131 AM23
Licence No and Date	5211002570/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	229 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001139AM23
RA File Number	09AX04000160 AM23
Licence No and Date	0911003084/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001157AM23
RA File Number	31AX04000056 AM23
Licence No and Date	3111001406/02/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001189AM23
RA File Number	03AX04001033 AM23
Licence No and Date	0311015241/03/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001210AM23
RA File Number	09AX04000172 AM23
Licence No and Date	0911003121/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001212AM23
RA File Number	09AX04000173 AM23
Licence No and Date	0911003122/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UNI TRITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001217AM23
RA File Number	07AX04000173 AM23
Licence No and Date	0711004195/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001221AM23
RA File Number	05AX04000606 AM23
Licence No and Date	0511013036/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001223AM23
RA File Number	05AX04000607 AM23
Licence No and Date	0511013038/06/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	237 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001237AM23
RA File Number	09AX04000157 AM23
Licence No and Date	0911003136/07/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	238 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001249AM23
RA File Number	09AX04000159 AM23
Licence No and Date	0911003140/07/06/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	239 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001267AM23
RA File Number	07AX04000318 AM23
Licence No and Date	0711004257/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AYYAPPA CNC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001277AM23
RA File Number	07AX04000145 AM23
Licence No and Date	0711004262/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001290AM23
RA File Number	31AX04000050 AM23

Licence No and Date	3111001425/09/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	242 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001352AM23
RA File Number	09AX04000158 AM23
Licence No and Date	0911003174/13/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001373AM23
RA File Number	05AX04000724 AM23
Licence No and Date	0511013196/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	YOGESHWAR ENGINEERING PVT LTD
Meeting Number	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00001368AM23
RA File Number	31AX04000051 AM23
Licence No and Date	3111001438/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JOHNSON LIFTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001370AM23
RA File Number	04AX04000229 AM23
Licence No and Date	0411003461/14/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001415AM23
RA File Number	03AX04001442 AM23
Licence No and Date	0311015560/16/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/1/MEET/Jun/202223/6
----------	------------------------------

Case Status	Case Deferred
Party Name	VINDHYA TELELINKS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001422AM23
RA File Number	56AX04000045 AM23
Licence No and Date	5611000982/16/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet format) 2. Justification of wastage. Case is deferred.	

Case No.	248 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001435AM23
RA File Number	56AX04000037 AM23
Licence No and Date	5611000983/16/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet format) 2. Justification of wastage. Case is deferred.	

Case No.	249 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001443AM23
RA File Number	07AX04000363 AM23
Licence No and Date	0711004327/17/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	250 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BIRLA FURUKAWA FIBRE OPTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001489AM23
RA File Number	03AX04001063 AM23
Licence No and Date	0311015668/20/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet format) 2. Justification of wastage.	
Case is deferred.	

Case No.	251 / NC/1/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BANCO PRODUCTS (INDIA) LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jun/ 202223/ 6 and 30/06/2022
HQ File Number	HQRNORM APPLY 00001515AM23
RA File Number	34AX04000144 AM23
Licence No and Date	3411002408/20/06/2022
Norms Committee Decision:	

Case deferred for comments of TE.